

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 266 OF 2016 &
IA NO. 561 OF 2016

Dated : 23rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

PEL Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Ms. Suparna Srivastava for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **11.12.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj